

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.12.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 867 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of Mothers Pride Dairy India Pvt. Ltd. & Ors.	Nilotpal Shyam	Bishwajit Dubey-R1 & R2 Akash Singhal-R3 Amarjeet Sing-R4 Swati Bhatnagar-R5
2.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
3.	Comp. App. (AT) (Ins) No. 1091- 1092 of 2020	Sameer Singh Bhadauria Vs. Krishan Vrind Jain & Anr.	Zeba Khair	Pulkit Deora Navya Khillon

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2
5.	Comp. App. (AT) (Ins) No. 410 of 2021	Mr. Kalpesh Dineshbhai Patel Director of Kingston Paptech Pvt. Ltd. Vs. Krishna Paper Trading Co. & Anr.	Manisha T. Karia	Monaal Devawalo- RP
6.	Comp. App. (AT) (Ins) No. 924 of 2021	Soham Polymers Pvt. Ltd. Vs. Flocksur India Pvt. Ltd.	G.P. Madaan	Sinha S. Nikhilesh Nayan Dubey
7.	Comp. App. (AT) (Ins) No. 939 of 2021	Suresh Eknath Kolhakar Vs. Abhiyan Developers Pvt. Ltd.	Anuj Tiwari	Vikas Mehta

8.	Comp. App. (AT) (Ins) No. 1028 of 2021	M. K. Dhir & Anr. Vs. Punjab National Bank & Anr.	Vivek Malik	RP Vats Apoorv Sarvaria-R1 Abhishek Anand Tanveer Oberoi-R2
9.	Comp. App. (AT) (Ins) No. 1038 of 2021	Tricounty Premier Hearing Services INC Vs. State Bank of India & Ors.	Nikhil Saswat Acharya	Ashwini Kr. Singh Joydip Mukherjee- R1

For Hearing

10.	Comp. App. (AT) (Ins) No. 892 of 2021	Ashish Ispat Pvt. Ltd. Vs. Primuss Pipes & Tubes Ltd. With	Mrinali Prasad	Dhananjay Sud Aditya Gauri Amar Vivek-RP
11.	Comp. App. (AT) (Ins) No. 893 of 2021	Ajay Kumar Jain Vs. Ashish Ispat Pvt. Ltd. & Anr.	Shalya Agarwal	Mrinali Prasad-R1 Aditya Gauri Amar Vivek-RP

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By order of Hon'ble Chairperson
-sd/-
Registrar